

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal nos. 198, 199 and 200 of 2014**

**Dated : 2<sup>nd</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Appeal nos. 198 and 199 of 2014**

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)**

**Versus**

**Green Infra Corporate Wind Power Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. Vishal Gupta**  
**Mr. Kumar Mihir for R-1.**  
**Ms. Suparna Srivastava and**  
**Mr. Kumar Harsh for R-2.**

**Appeal no. 200 of 2014**

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)**

**Versus**

**Vaayu (India) Power Corporation Pvt. Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Anushree Bardhan**  
**Ms. Poorva Saigal**

:2:

**Counsel for the Respondent(s):**

**Mr. Vishal Gupta  
Mr. Kumar Mihir for R-1.  
Ms. Suparna Srivastava and  
Mr. Kumar Harsh for R-2.**

**ORDER**

Heard the Learned Counsel for the Appellant.

Post the matter for hearing on **05.01.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

**mk**